

By Email

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/99/39/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

✓ Shri S. Khound,
District & Sessions Judge,
Golaghat.

Dated Guwahati the 4th January, 2019.

Sub: **Permission to avail the Civil Vacation with station leave
permissoin.**

Ref:- Your letter No.DJ(G) 9596/2018 dtd. 21.12.2018

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail the Winter Vacation w.e.f. 24.12.2018 to 31.12.2018 along with permission to remain away from the headquarters w.e.f. the morning of 22.12.2018 till the morning of 02.01.2019, as prayed for.

Yours faithfully,

JT. REGISTRAR (VIGILANCE)

Rolan